## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 68/NCLT/AHM/2017 With CA(CAA) No. 28/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

Name of the Company:

CTX Dyestuffs Pvt Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Since Hon'ble Member Judicial is not available, list the matter on 16.08.2017.

Ajay Kumar Meena Assistant Official Liquidator Deployed to NCLT

Dated this the 14th day of August, 2017.